

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
UNSTARRED QUESTION NO. 1518
ANSWERED ON 12TH DECEMBER, 2025

**APPROVAL OF PROJECTS UNDER PRADHAN MANTRI KISAN
SAMPADA YOJANA**

1518. SHRI DIGVIJAYA SINGH:
SMT. PHULO DEVI NETAM:

Will the Minister of ***FOOD PROCESSING INDUSTRIES*** be pleased to state:

- (a) State-wise and year-wise details of the 1,601 projects approved under Pradhan Mantri Kisan Sampada Yojana (PMKSY) for the last five years, including those pending completion, current implementation status and reasons for delay;
- (b) component-wise fund utilisation of the ₹ 6,520 crore allocation under the 15th Finance Commission cycle, including utilisation of the additional ₹ 1, 920 crore announced;
- (c) whether any States have requested additional funds or reported shortfalls under PMKSY, the details thereof; and
- (d) whether any funds under the additional ₹ 1, 920 crore have been earmarked specifically for underserved regions, if so, details thereof, State-wise?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a): The Ministry of Food Processing Industries (MoFPI) is implementing a Central Sector Umbrella scheme “Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)”. As on 31.10.2025, 1619 number of projects have been approved under various component schemes of PMKSY. Out of which, 1181 projects have been completed/operationalised and remaining 438 projects are at various stages of implementation.

Delay in project implementation is due to various factors, such as the non-receipt of statutory clearances from the respective Agencies (including the Revenue Authority, Town Planning, Electricity Authority, Water Authority, Pollution Control Board, Licensing Authority, etc.). This delays the release of grants, as funds are disbursed only upon submission of the required documents by the implementing agencies after fulfilling all criteria prescribed in the respective guidelines of the concerned component scheme under PMKSY.

State-wise and year-wise details of projects approved and completed under PMKSY for last five years are at **Annexure-1**.

(b): Component-wise fund utilisation of the ₹ 6,520 crore allocation under the 15th Finance Commission cycle, including utilisation of the additional ₹ 1, 920 crore under PMKSY is at **Annexure-2**.

(c) and (d): PMKSY is a demand driven scheme and applications are invited through Expression of Interest (EoI) from all over the country. The funds are not allocated/sanctioned/released State-wise under any of the component schemes of PMKSY. The proposals received are scrutinized for their eligibility and evaluated based on the criteria fixed as per the extant scheme guidelines. Merit based approvals are given to the eligible proposals based on availability of funds.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF RAJYA SABHA UNSTARRED QUESTION NO. 1518 ON THE SUBJECT “APPROVAL OF PROJECTS UNDER PRADHAN MANTRI KISAN SAMPADA YOJANA” DUE FOR ANSWER ON 12.12.2025

State-wise and year-wise details of projects approved and completed under PMKSY for last five years											
Sr. No.	State	2021-22		2022-23		2023-24		2024-25		2025-26	
		A*	C#	A*	C#	A*	C#	A*	C#	A*	C#
1	Andaman & Nicobar	0	0	0	0	0	0	0	0	0	0
2	Andhra Pradesh	1	5	25	7	11	4	0	6	3	2
3	Arunachal Pradesh	0	0	2	1	5	0	0	0	0	0
4	Assam	2	4	21	7	36	5	0	12	0	13
5	Bihar	0	1	4	0	3	0	0	0	0	2
6	Chandigarh	0	0	0	0	0	0	0	0	0	0
7	Chhattisgarh	0	0	3	1	1	0	0	0	1	0
8	Dadar & Nagar Haveli and Daman & Diu	0	0	0	1	0	0	0	0	0	0
9	Delhi	0	0	0	1	0	0	0	1	1	0
10	Goa	0	1	0	0	1	0	0	1	0	0
11	Gujarat	0	13	18	13	4	10	0	6	2	7
12	Haryana	0	9	6	7	9	11	2	5	1	3
13	Himachal Pradesh	0	6	1	12	4	1	0	0	0	0
14	Jammu & Kashmir	0	9	1	6	1	1	0	1	1	0
15	Jharkhand	0	0	0	0	0	0	0	0	0	0
16	Karnataka	0	8	6	6	12	13	0	5	3	1
17	Kerala	0	5	8	11	9	6	2	2	3	1
18	Ladakh	0	0	0	0	0	0	0	0	0	0
19	Lakshadweep	0	0	0	0	0	0	0	0	0	0
20	Madhya Pradesh	0	7	16	3	6	3	0	2	0	1
21	Maharashtra	1	28	55	20	30	12	0	11	2	6
22	Manipur	0	0	0	1	3	0	0	0	0	1
23	Meghalaya	0	1	0	0	3	0	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0	0	0	1
25	Nagaland	0	0	0	0	0	0	0	0	0	0
26	Orissa	0	2	7	1	7	1	2	0	2	1
27	Puduchery	0	0	0	0	0	0	0	1	0	0
28	Punjab	0	7	10	5	4	6	0	2	0	2
29	Rajasthan	0	4	14	3	7	2	1	2	1	2
30	Sikkim	0	0	0	0	0	0	0	0	0	0
31	Tamil Nadu	1	12	16	8	17	17	0	5	11	7
32	Telangana	0	6	10	2	23	2	0	4	1	4
33	Tripura	0	2	1	2	0	0	0	1	0	0
34	Uttar Pradesh	0	14	18	6	9	7	0	6	3	6
35	Uttarakhand	0	6	8	5	4	10	1	2	0	1
36	West Bengal	0	7	8	2	6	6	0	1	1	4
	Total	5	157	258	131	215	117	8	76	36	65

*A – Approved

#C- Completed/operationalised including those approved in previous years.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF RAJYA SABHA UNSTARRED QUESTION NO. 1518 ON THE SUBJECT “APPROVAL OF PROJECTS UNDER PRADHAN MANTRI KISAN SAMPADA YOJANA” DUE FOR ANSWER ON 12.12.2025

Component-wise fund utilisation of the ₹ 6,520 crore allocation under the 15th Finance Commission cycle, including utilisation of the additional ₹ 1, 920 crore under PMKSY			
S. N.	Schemes	Total Funds Allocated (₹ in Crore)	TOTAL funds utilized as on 09.12.2025 (₹ in Crore)
1	Scheme for Integrated Cold Chain and Value Addition Infrastructure	1262.8	1222.95
	50 Irradiation	500	116.61
2	Scheme for Food Safety and Quality Assurance infrastructure	264.6	256.5
	for 100 FTLS	500	0
3	Scheme for Creation of Infrastructure for Agro Processing Clusters	530	445.37
4	Scheme for Creation/Expansion of Food Processing & Preservation Capacities	2072	1523.41
5	Operation Greens	794.6	646.71
6	Human Resource and Institution – Research & Development	31.5	15.71
7	Human Resource and Institution – Skill Development	4.5	4.5
8	Scheme for Creation of Backward & Forward Linkages	70	56.78
9	Mega Food Park	490	561.3
	Total	6520	* 4849.98

** This Fund utilization includes the funds released as well as committed liabilities in respect of ongoing projects.*